

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-520**  
IB-3494/ND/2019

**IN THE MATTER OF:**

Hindustan Automotive Store  
V/s  
Miric Biotech Ltd

....Applicant

....Respondent

**SECTION**

U/s 7 IBC

Order delivered on 06.04.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**


**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **11.05.2021**.

  
(Anil Kumar)  
*fox* (Court Officer, C-V)